

FORM G**INVITATION FOR EXPRESSION OF INTEREST FOR
VARDHMAN ESTATES AND DEVELOPERS PRIVATE LIMITED
OPERATING IN REAL ESTATE ACTIVITIES [“VARDHAMAN I V@LLEY”
(HEREINAFTER TO BE REFERRED AS “PROJECT”)] AT PLOT NO. 26/1
KNOWLEDGE PARK-III, GREATER NOIDA, UTTAR PRADESH**

(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

S. No.	RELEVANT PARTICULARS	
1.	Name of the corporate debtor along with PAN & CIN No.	VARDHMAN ESTATES AND DEVELOPERS PRIVATE LIMITED PAN No.: AAACV3911A CIN No.: U70101DL1996PTC082197
2.	Address of the registered office	401, 4TH FLOOR SHAHPURI TIRATH SINGH TOWER, C-58, JANAKPURI, NEW DELHI - 110058
3.	URL of website	http://www.cirpvedpl.com
4.	Details of place where majority of fixed assets are located	26/1, Knowledge Park-III, Greater Noida, GB Nagar, 201310
5.	Installed capacity of main products/ services	Can be sought by sending an email to the Resolution Professional at cirp.vedpl@gmail.com
6.	Quantity and value of main products/ services sold in last financial year	FY 2021-22: Revenue from operations is Rs. 11,47,55,124/-.
7.	Number of employees/ workmen	Nil
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL	Can be sought by sending an email to the Resolution Professional at cirp.vedpl@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	Can be sought by sending an email to the Resolution Professional at cirp.vedpl@gmail.com
10.	Last date for receipt of expression of interest	30.10.2024
11.	Date of issue of provisional list of prospective resolution applicants	09.11.2024
12.	Last date for submission of objections to provisional list	14.11.2024
13.	Date of issue of final list of prospective resolution applicants	24.11.2024

14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	29.11.2024
15.	Last date for submission of resolution plans	29.12.2024
16.	Process email id to submit Expression of Interest	cirp.vedpl@gmail.com




Devendra Umrao
Resolution Professional
In the matter of Vardhman Estates & Developers Private Limited
IBBI Regn. No.: IBBI/PA-003/IP-N00223/2019-20/12640
AFA valid upto: 07.11.2024

Date: 15.10.2024
Place: New Delhi